

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No250  
C.A.(CAA)/46(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Yash Shelters Ltd  
(Transferor Co.)  
Yash Innoventrures Ltd.  
(Transferee Co.)

.....Applicant

**Order delivered on 14/09/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala Adv.

**ORDER**

Learned counsel Mr. Pavan Godiawala appeared for the petitioner.

Heard, reserved for orders.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**